

①

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.**

OA NO.94/2019

IN THE MATTER OF

Om Prakash Singh

Applicant

VERSUS

State of Haryana

Respondent

**ACTION TAKEN REPORT ON THE BEHALF OF HARYANA
STATE POLLUTION CONTROL BOARD**

MOST RESPECTFULLY SHOWETH:-

1. That the Hon'ble Tribunal took cognizance of the complaint received by post and directed Haryana State Pollution Control Board to verify on the factual aspects set out in the application and to take look into the matter, take appropriate action in accordance with law and an action taken report be filed before the Hon'ble Tribunal.
2. That the above said unit is a small scale and engaged in manufacturing of plywood. Unit has obtained Consent to operate from HSPCB vide letter Dated 13.04.2017 valid up to 31.03.2022 under Water Act, 1974 & Air Act, 1981 and license from forest department valid up to 31.03.2022. Copy of licence issued by the Forest Department, Haryana is enclosed as **Annexure-1**.
3. That the site was visited on 31.08.2019 by Field Officer of HSPCB, Bhiwani Region. Spot Inspection Report is enclosed as **Annexure-2**. The observations are summarized as below:-

- The unit has not provided measures to control process emission on wood cutting machines.
- Unit not submitted legal source of raw material i.e. wood.
- Not provided sampling facility on the stack to boiler.
- Not provided stack and acoustic enclosure on DG sets
- Not provide facility for disposal of domestic effluent.
- Not provided logbook of Air pollution control measures (APCM) & energy meter & flow meter on borewell.

Action taken by Haryana State Pollution Control Board is as follows:-

A). Closure Action:-

Closure order against the unit was issued by the HSPCB vide order No. HSPCB/2019/1977 dated 10.10.2019, which was complied on 28.10.2019. Copy of closure order is annexed herewith as **Annexure-3**.

B). Prosecution

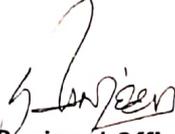
The Recommendation for Prosecution against the unit has been sent to competent authority vide letter No. 17738 dated 16.09.2019 (**Annexure-4**) and same will be filed after receiving approval from Head Office.

C). Environmental Compensation

Environmental compensation of Rs. 4,60,937.5 /- has been assessed to be imposed on the unit as per Board Policy dated 29.04.2019 and has been sent to head office for approval of competent authority (**Annexure-5**).

4. That unit submitted letter dated 28.10.2019 stating that it procure raw material from legal source of raw material with proper bills and submitted copy of Licence and bills of raw material. Copy of letter dated 28.10.2019 is enclosed as **Annexure-6**.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.


**Regional Officer,
HSPCB, Bhiwani Region,**

Licence No. 295 /WBI/BWN/2007-08**FOREST DEPARTMENT, HARYANA**

(Under Rule 5 Haryana Forest Regulation of Wood-Based Industry Rules 2005)

"License to establish/renew/expand or operate Wood based industry"



Divisional Forest Officer
Bhiwani Forest Division
Bhiwani

License is hereby granted/renewed to Sh. Bhupender Singh S/o Sh. Bir Singh, VPO Baund Kalan, Tehsil Dadri, Distt. Bhiwani (hereinafter called "licensee") to establish/ renew/ expand/ operate Wood-based industry located at R/o- Baund Kalan, Tehsil Dadri, District- Bhiwani subject to the provisions contained in the Indian Forest Act, 1927 (16 of 1927), as amended from time to time and the rules made thereunder and on the following conditions namely:-

Conditions

- 1- The licensee shall establish/operate the Wood-based industry (Ply Wood) M/s Shiv Wood Craft at Village- Unn Road, Baund, District- Bhiwani.
- 2- The licensee shall not alter the location of the Wood-based industry (saw mill) without obtaining prior permission in writing of the Divisional Forest Officer, Bhiwani.
- 3- The licensee shall maintain such register and records and submit quarterly returns as may be directed in writing, by the Divisional Forest Officer (DFO) and when required produce them for inspection by the DFO.
- 4- The licensee shall ensure that
 - a The site of the saw mill including the depot/yard for storage of round timber, sawn timber and waste wood is properly fenced/boundary wall erected with proper gates;
 - b all the round timber, sawn timber and wood waste is properly stocked according to the instruction that may be issued from time to time by the Divisional Forest Officer;
 - c. the premises of the Wood based unit shall be open to inspection at all times by the DFO;
 - d the license shall be transferable and where in it transferred, the transferor shall, forthwith inform the Divisional Forest Officer, Bhiwani of such transfer and the transferee shall hold the license

Other Conditions

- 1- The licensee shall ensure the compliance of all existing acts, rules and guidelines issued by the govt from time to time in the interest of forest conservancy, otherwise license is liable to be cancelled
- 2- The license is valid for ten years from the date of issue.
- 3 The license is liable to be cancelled if any expansion will be carried out later on without having any prior approval/permission of the competent authority.
4. It shall be the personal responsibility of the licensee to obtain all necessary/statutory permissions/clearances/NOC's from the concerned departments/agencies/authorities.
- 5- The licensee shall not use any illegal timber

Details of Machinery in the unit permitted to be operated :-

Sr No	Particulars	Type of Machinery	Size	Ng. of Saws
1	Presses	Wood Craft	6x4x10 8x4x7 4x4x12	1 (One) 1 (One) 1 (One)
2	Peelers	Piling Machine	52"	1 (One)
3	Band Saw	Article	36"	1 (One)

Divisional Forest Officer
Bhiwani

Bhupender Singh

5

801

Annexure-A

HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1. Name & Address of the unit : m/s Shiv wood craft, Pun Road,
2. Email id of the unit/occupier : Bound kalan, C.R. Dadw
3. Telephone Nos. :
4. Fax Nos. :
5. Date & Time of Inspection : 31/08/2019
6. Category Unit : Red/Orange/Green
7. Type of Units : 17 Cat./Seriously Polluting/others
8. Size of unit based upon investment cost of Plant & Machinery : Large/ Medium/ Small
9. Name of the representative of the unit with designation present at the time of the inspection. : SR. Bhupender Singh
10. Name of the Director/partners/Proprietor/Manager/Occupier etc. : SA. Bhupender Singh, SA. usender Singh
11. Detail of products/by product manufactured (with capacity of installation & quantity per annum) : Plywood
12. Detail of Raw Material used (with quantity per annum) : wood
13. Manufacturing Process (in brief) : manufacturing of wood
14. Detail of Machinery installed involving polluting process: Peeling m/c - 1, Rounder - 2 No.
15. Date of Commissioning of the unit : 1 Baller, 2 No. Arra m/c, 1 drier, 3 dr
16. Status of Consent to Establish : 2 hot press, 2 glue mixer, 2 double diamond saw, 2 sanding
17. Status of Consent to Operate : finishy m/c, 3 No. D9 set.
18. Status of Authorization under HWM Rules. : -

B Air Pollution

1. Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. : Stack to Boiler
2. Status of online monitoring System (Stacks/ AAQ) if applicable : -

- 3. Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board. : -
- 4. Detail of Stacks/ Chimneys/ Vents : Provided for Stack to Boiler
- 5. Whether Height of all stacks/ Chimneys as per norms : Provided for Stack to Boiler
- 6. Capacity of D.G. Sets : 105 KVA, 225 KVA, 10 KVA
- 7. Stack height of D.G. Sets above programme and whether as per norms : Provided for Stack to Boiler
- 8. Status of Acoustic Enclosure on D. G. Sets : Not provided
- 9. Noise results of DG Sets Monitored during inspection : Not operational during inspection
- 10. Type & Quantity of Fuel used (Separate for each source) : Diesel & electricity
- 11. Status of Air Pollution Control Devices (APCD)
 - (a) Required or Not : APCM-
 - (b) Provided or Not : 1. Platform not installed on stack to boiler
 - (c) Detail of APCD provided with detail of all Components : 2. Diesel-stack's acoustic enclosure not provided
 - (d) Whether Structurally adequate or Not : 3. Dust collector not installed on cutters of wood
 - (e) Whether operating APCD Satisfactorily
- 12. Whether provided separate flow meters in case of wet scrubber : -
- 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : Not provided
- 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : -
- 15. Whether provided Sampling arrangements on all stacks /chimneys including DG Sets. : Not provided
- 16. General Remarks : -

C Water Consumption

- 1. Sources of water supply : Borewell - 1 No.
- 2. Detail of measuring devices provided if any such as flow Meters, V-notch etc. : -

- 3. Whether measuring devices has been scaled
- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses.
- 5. Detail of Water Consumption per day/ month
 - (a) Domestic Purpose
 - (b) Boiler / Cooling
 - (c) Industrial use (Easily Biodegradable)
 - (d) Industrial use (Not Easily Biodegradable)
 - (e) Other
- 6. General Remarks

KLD Approval

D Water Pollution

- 1. Source & processes of Water Pollution including raw water treatment if any
- 2. No. of outlets for discharge of effluent
- 3. Quality of Effluent in KLD
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)

Domestic
Trade:
Domestic
Trade:

Rs of 2000 liter/hrs
installed
Effluent sent to drain

- (a) Required or Not
- (b) Installed or Not
- (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used
- (d) Whether structurally adequate or not
- (e) Whether operating STP/ETP Satisfactorily
- (f) Whether provided online chemical dosing system/ pH meter

STP ETP

Septic tank not provided

- 5. Mode of Discharge of effluent
- 6. Name of Water recipient body if any
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purposes with justification for its 100% utilization.

Domestic:
Trade:

- 8. Status of ZLD as per CPCB directions if applicable :
- 9. Whether provided flow meters on outlet & inlet of ETP/STP :
- 10. Whether provided separate electricity meter on ETP/STP :
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. :
- 12. Status of online monitoring System, if applicable :
- 13. General Remarks :

0.1

E Hazardous Waste Management

- 1. Category of Hazardous Waste generated as per rules :
- 2. Type & Qty. of Hazardous Waste generated
- 3. Stock-Pile Quantity of Hazardous Waste
- 4. Mode of Disposal & treatment of Haz. Waste
- 5. Size of Hazardous waste storage site
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not
- 7. Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)
- 8. Details of Hazardous Waste transported to service provider

- (i) incinerable
- (ii) recyclable
- (iii) disposable for landfill
- (iv) Total

DC set 125 KVA, 225 KVA, 10 KV

No Hazardous waste found/observed at site

F Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991
- 3. Name of insurer agency with date & validity of policy
- 4. Whether Hazardous chemicals handling & storage facility is adequate
- 5. Remarks

Signature of the representative of the unit
Name Designation & Address
Inspection

FOR M/s. Shiv Wood Craft
Bhupendra Singh

Signature of the Officer/Officers
of the Board who conducted the

Name & Designation

(94162 30554)
(94160 58045)



HARYANA STATE POLLUTION CONTROL BOARD
 C-11 Sector-6, Panchkula
 Ph - 0172- 577870-73, Fax No. 2581201
 E-mail- hspcbechq4@gmail.com
 Website: hspcb.gov.in

Order.

Whereas, M/s Shiv Wood Craft, AUN Road, Bond Kalan Bhiwani is a Plywood industry and the unit is covered under Consent Management of the Board and is polluting in nature;

Whereas, the unit was inspected by the concerned Field Officer of HSPCB on dt 31.08.2019 and during inspection following non compliances has been found:-

1. Not provided measures to control process emission on wood cutting machines.
2. Not submitted the legal source of raw material i.e wood.
3. Not provided sampling facility on the stack to Boiler
4. Not provided acoustic enclosures on DG sets.
5. Not provided facilities for disposal of domestic effluent.
6. Not complied the condition of CTO.

Whereas, show cause notice for closure was issued to the unit by Regional Officer, Bhiwani vide letter no. 17164, dated 04.09.2019 for the above said violations, but the unit did not submit the compliance of show cause notice;

Whereas, Regional Officer, Bhiwani Region vide his letter no. 17707 dated 13.09.2019 has recommended the case for initiating closure action against the above said unit including disconnection of electric supply under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and under section 33-A of Water (Prevention & Control of Pollution) Act, 1974.

Whereas, the case has been examined and it has been found that unit is grossly violating the provisions of Air (Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974.

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, it is hereby ordered to close down the operation of the unit M/s Shiv Wood Craft, AUN Road, Bond Kalan Bhiwani by sealing plant & machinery including DG Set along-with disconnection of electricity supply with immediate effect.

Dated Panchkula,
 27th Sept. 2019.

Ashok Kheterpal
 Chairman

Endst. No. HSPCB/2019/1977

Dated: 10/10/19

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Bhiwani.
2. The Regional Officer, HSPCB, Bhiwani. He is asked to ensure the compliance of above order for closure of the above said unit immediately and to submit compliance report within 03 days positively. He is directed to recommend the case for imposing penalty of environment compensation as per policy dated 24.04.2019. Further, he is asked to submit the case for revocation of CTO along-with copy of CTO to be revoked as same has not been submitted.
3. The Executive Engineer (OP) DHBVN, Bhiwani. He is directed to disconnect the electricity supply of the above said unit immediately and submit the compliance report within 3 days positively
4. M/s Shiv Wood Craft, AUN Road, Bond Kalan Bhiwani


 Environmental Engineer (HQ)
 For Chairman

Tele No. 01664-256259



Regional Office

Haryana State Pollution Control Board,

SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani

FMS- 63908 Email-hspcbrojr@gmail.com



No. HSPCB/BHI/2019/ 17738

Dated: 16-9-19

To

The Chairman,
Haryana State Pollution Control Board,
Panchkula

Sub: Sanction of prosecution under section 43/44 of Water (Prevention & Control of Pollution) Act, 1974, under section 37/38 of Air (Prevention & Control of Pollution) Act, 1981, M/s Shiv Wood Craft, AUN Road, Baund Kalan, Charkhi Dadri

In this connection, it is submitted that this Office has examined the facts in reference of Head Office letter referred above. The point wise detailed examination report as per Head Office letter no. HSPCB/DA/2015/423-434 Dated 23.06.2015 is as under:-

- i. In the matter of OA No. 94/2019 titled as Om Parkash Singh vs. State of Haryana before Hon'ble NGT, New Delhi vide order dated 26.02.2019, the said unit was inspected by the concerned field officer on 31.08.2019 and Inspection Report of the unit conducted on 31.08.2019 by the Concerned field officer HSPCB, Bhiwani Region is enclosed herewith as **Annexure-A**.
- ii. The unit has been granted CTE and renewal of CTO vide application no. 3627404 dated 31.03.2017 for the period 01.04.2017 to 31.03.2022. Copy of CTO is enclosed as **Annexure-B** as copy of CTE is not available in record being the old unit.
- iii. Copy of land paper is enclosed herewith as **Annexure-C**,
- iv. Photographs not available in this office.
- v. Copy of partnership deed is attached as Annexure- **Annexure-D**
- vi. Site plan is attached as attached as **Annexure-E**.
- vii. Copy of SCN issued is enclosed herewith as **Annexure-F**.
- viii. Copy of proof of SCN issued is enclosed as **Annexure-G**.
- ix. Videography is not available in this office.
- x. Unit is not complying with the conditions of CTO issued by Board.

Keeping in view of above mentioned facts, it is recommended that the sanction for prosecution of the above said unit through Sh. Harish Kumar, AEE may be granted under section 43/44 of Water (Prevention & Control of Pollution) Act, 1974 and under section 37/38 of Air (Prevention and control of pollution) Act, 1981 in the name of the unit and the persons responsible for day to day operation of the said unit as given below:-

1. M/s Shiv Wood Craft, AUN Road, Bond Kalan, Charkhi Dadri
2. Sh. Bhupender Singh S/o Sh. Bir Sen, R/O Vill. Baund Kalan, Charkhi Dadri
3. Sh. Virender Singh S/o Sh. Jodh Singh, Vill. Baund Kalan, Charkhi Dadri

DA/- As Above


Regional Officer,
Bhiwani Region



Tele No. 01664-256259

Regional Office

Haryana State Pollution Control Board,

SCF-32, Opp. Community Centre, Sector-13, HUDA, Bhiwani



FTMS-73064 Email-hspcbrojr@gmail.com

No. HSPCB/BHI/2019/

19087

Dated

4-11-19

To

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Sub: Environmental Compensation Assessment report - M/s Shiv Wood Craft, AUN Road, Bond Kalan, Bhiwani.
Ref: This office letter no. HSPCB/BHI/2019/17708 dated 13.09.2019.

Whereas a case is pending before Hon'ble NGT, New Delhi vide OA No. 94/2019 titled as Om Parkash Singh vs. State of Haryana

Whereas the order of Hon'ble NGT dated 26.02.2019 is reproduced below:

"Allegation in this letter, which has been treated as an application, is that illegal running of wood based factory is being run in Baund Kalan Village, District Charkhi, Haryana by Bhupendra son of Shri Veer Singh. As a raw material for the factory, trees are being cut and the saw dust produced there-from is being mixed with dust which has been causing severe pollution in the area"

Whereas unit was inspected by the concerned field officer on dated 31.08.2019 and during inspection various deficiencies were observed.

1. Not provided measures to control process of emission on wood cutting machines.
2. Not submitted the legal source of raw material i.e. wood.
3. Not provided sampling facility, on the stack to boiler.
4. Not provided acoustic enclosure on DG sets.
5. Not provided facility for disposal of domestic effluent.
6. Not complying the condition of CTO

Unit did not submit any reply of show cause notice issued vide this office letter no. 17164 dated 04.09.2019 within stipulated time period.

This office has already sent the letter to Head office regarding imposing of interim Environmental compensation from 31.08.2019 to 17.09.2019 vide above referred letter.

Unit was sealed by the board on 28.10.2019 in compliance of closure order issued by the competent authority.

In view of above, unit is liable to pay the environmental compensation as per direction of the board issued vide office order no. 6043-6075 dated 29.04.2019, as assessed by this office as per methodology defined therein. The assessment report for Environmental Compensation is given as under:

$$EC = PI * N * R * S * LF$$

$$\text{i.e. } EC = 50 * N * 250 * 0.5 * 1.25 = \text{Rs. } 7812.5/- \text{ per day} * N \text{ (number of days)}$$

$$N = 31.08.2019 \text{ to } 28.10.2019 = 59 \text{ days}$$

$$EC = 7812.5 * 59 = \text{Rs. } 4,60,937.5/-$$

In view of above, it is requested that the assessment report may be examined and finalized at Head office level by the committee of the officers so that the further directions could be issued to the defaulting unit accordingly.

DA Copy of SCN

Regional Officer
Bhiwani Region

TIN No. : 06331106301
Dated 29-5-1996



M/s. SHIV WOOD CRAFT

Manufacturers of :- PLYWOOD & PARTICAL BOARD

Aun Road, Bound-Kalan-127025

(BHIWANI) Haryana

Ref.

Dated 29/10/17

सेवा में.

श्रीमान श्री
हरिभागा राज्य प्रहसन निगम
भिवानी

विषय - वन विभाग माइसल व लकड़ी खरीदने हेतु।
श्रीमान जी.

एज शिव वुड क्राफ्ट अण रोड बौधकला
परकी बावरी इलाहा को लकड़ी रूप से चला रहे है
हमने वन विभाग से माइसल लिया हुआ है व लकड़ा
आज 4 गुण रजित से खरीदते है। व प्रोपर किम के
साथ खरीदते है। वन विभाग के माइसल व विभा जी
कापी सलगन है

FOR M/s. Shiv Wood Craft
Shivendra Singh
Vice-Chairman
PARTNER

Licence No. 295 /WBI/BWN/2007-08

FOREST DEPARTMENT, HARYANA

(Under Rule 5 Haryana Forest Regulation of Wood-Based Industry Rules 2005)

"License to establish/renew/expand or operate Wood based industry"



Divisional Forest Officer
Bhiwani Forest Division
Bhiwani

License is hereby granted/renewed to Sh. Bhupender Singh S/o Sh. Bir Singh, VPO Baund Kalan, Tehsil Dadri, Distt. Bhiwani (hereinafter called "licensee") to establish/ renew/ expand/ operate Wood-based industry located at R/o- Baund Kalan, Tehsil Dadri, District- Bhiwani subject to the provisions contained in the Indian Forest Act, 1927 (16 of 1927), as amended from time to time and the rules made thereunder and on the following conditions namely:-

Conditions

- 1- The licensee shall establish/operate the Wood-based industry (Ply Wood) M/s Shiv Wood Craft at Village- Unn Road, Baund, District- Bhiwani.
- 2- The licensee shall not alter the location of the Wood-based industry (saw mill) without obtaining prior permission in writing of the Divisional Forest Officer, Bhiwani.
- 3- The licensee shall maintain such register and records and submit quarterly returns as may be directed in writing, by the Divisional Forest Officer (DFO) and when required produce them for inspection by the DFO.
- 4- The licensee shall ensure that
 - a The site of the saw mill including the depot/yard for storage of round timber, sawn timber and waste wood is properly fenced/boundary wall erected with proper gates;
 - b all the round timber, sawn timber and wood waste is properly stocked according to the instruction that may be issued from time to time by the Divisional Forest Officer;
 - c the premises of the Wood based unit shall be open to inspection at all times by the DFO;
 - d the license shall be transferable and where in it transferred, the transferor shall, forthwith inform the Divisional Forest Officer, Bhiwani of such transfer and the transferee shall hold the license

Other Conditions

- 1- The licensee shall ensure the compliance of all existing acts, rules and guidelines issued by the govt from time to time in the interest of forest conservancy, otherwise license is liable to be cancelled
- 2- The license is valid for ten years from the date of issue
- 3- The license is liable to be cancelled if any expansion will be carried out later on without having any prior approval/permission of the competent authority.
- 4- It shall be the personal responsibility of the licensee to obtain all necessary/statutory permissions/clearances/NOC's from the concerned departments/agencies/authorities.
- 5- The licensee shall not use any illegal timber.

Details of Machinery in the unit permitted to be operated :-

Sr No	Particulars	Type of Machinery	Size	No. of saws
1	Presses	Wood Craft	6x4x10	1 (One)
			8x4x7	1 (One)
			4x4x12	1 (One)
2	Peelers	Piling Machine	52"	1 (One)
3	Band Saw	Vehicle	38"	1 (One)

Divisional Forest Officer
Bhiwani

Bhupender Singh

MEERA TIMBER TRADERS TAX INVOICE

GSTIN : 07ANTPA8019P12D
 PAN No : ANTPA8019P
 STATE : Delhi STATE CODE . 07

62/21, Plot No-5, Gall No. 10, Mundka, Delhi-110041
 Ph : 9313117698

Book No. 14	Transport Details P.O No..... GR/RR No..... Transport Name.....	Date..... Date.....
Invoice No 689	Place of Supply Haryana Vehicle No. HR61C0164	
Date 31-07-2019		

Details of Receiver's Billed to	Details of Consignee/Shipped to
M/s. Shiv Wood Craft	M/s.....
Address Aun Road, Band Kalan	Address.....
Dist - Shivani	Same
State Haryana State Code 06	State..... State Code.....
GSTIN 06AADPS3977N129	GSTIN.....

S.No.	Description of Goods	HSN Code	Qty.	Rate	AMOUNT Rs.	P.
	 veneer 2.14x1.22 = 2750	4408		7179.70	71797.00	

Rupees in words **Eighty four thousand seven hundred twenty only**

Bank Details
 Bank Name : HDFC Bank
 Branch : Bahadurgarh
 A/C No : 03252320001145
 IFSC Code : HDFC0000325

Total Amount Before Tax	71797.00
CGST@.....%	
SGST@.....%	
IGST@ 18 %	12923.46
Freight	
Round Off	.46
Total Amount After Tax	84720.92

E. & O.E.
 Terms & Conditions :
 1. Goods once sold will not be taken back or exchanged.
 2. Our Risk and Responsibility ceases once the goods leave our premises.
 3. Interest @24% will be charged if payment delayed beyond 30 days.
 4. Subject to Delhi Jurisdiction only.

For **MEERA TIMBER TRADERS**
 M,
 Authorised Signatory

FOR M/S. Shiv Wood Craft
 Vinay Singh
 Partner
 PARTNER

15

GSTIN : 08BBEPT7027G1ZG

TAX INVOICE

Mob : 8875656674

VARUN TRADING COMPANY

277H, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303201

Invoice No. : 19-20 : 01

Dated : 12/8/19

M/s. : Shiv Wood Craft Village and P.O.

Bairid Kalan Dist. Charki Padi State. Haryana State Code. 06

Name of Transporter

Bill No.

Party GSTIN : 06AA08S3977M1Z9

Vehicle No. : 11R 61C 0164

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT		
					Rs.	P.	
VENEER . 10RE	11108	500 Bundle	200 Sq.Ft	255	51000	00	
TOTAL					51000	00	
Rs. (In Words) : Sixty thousand one hundred eighty only					SGST@ 8%	4500	
					CGST@ 8%	4500	
					IGST@ 18%	9150	00
					Freight		
					Round off		
					G. TOTAL	60150	00

#771087013875

- E. & O. E.
1. Goods once sold will not be Taken back.
 2. Subject to Jaipur Jurisdiction.

White : Original Red : Duplicate Yellow : Triplicate

Above Items received in goods Condition

Receiver's Signature

For - Varun Trading Company

Authorised Signatory

FOR M/S. Shiv Wood Craft
Varun 22/8/19

PARTNER

GSTIN . 08BBEPT7027G1ZG

TAX INVOICE

Mob : 8375666674

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303301

Invoice No.: 19-20 01

Dated: 12/8/19

M/s: Shiv Wood Craft Village and P.O.
Baund Kalam Pish Charki Padri State Haryana State Code 06

Name of Transporter: City No.

Party GSTIN: 06AAGS3977M1Z9 Vehicle No.: HR 61 C 0164

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT	
					Rs.	P
VENEER . CORE	4408	500 Bundle	200 Sqf	255	51000	00
# 771087013870						
TOTAL					51000	00
Rs. (In Words): Sixty thousand one hundred eighty only					SGST@ 9%	4590
					CGST@ 9%	4590
					IGST@ 18%	9180
Freight						
Round off						
G. TOTAL					60180	00

- E. & O.E.
- Goods once sold will not be Taken back
 - Subject to Jaipur Jurisdiction
- White : Original Red : Duplicate Yellow : Triplicate

Above items received in goods Condition

Receiver's Signature

For - Varun Trading Company

(Authorised Signatory)

FOR M/s. Shiv Wood Craft
Varun Singh
PARTNER

SIGMA ENTERPRISES TAX INVOICE

GSTIN : 07BJCPB3811Q1Z8
 PAN No : BJCPB3811Q
 STATE : Delhi STATE CODE : 07

62/21, Plot No-5, Gall No. 10, Mundka, Delhi-110041
 PH: 9310707924

Book No. 10	Transport Details P.O No.....Date.....
Invoice No 466	GR/RR No.....Date.....
Date 14-08-2019	Transport Name.....
	Place of Supply HaryanaVehicle No HR61CA164

Details of Receiver's Billed to	Details of Consignee/Shipped to
M/s. Shiv Wood Craft	M/s.....
Address Aun Road, Band Kalan	Address.....
Dist Bhiwani	Same
State Haryana State Code 06	State.....State Code.....
GSTIN 06APOP3977N1Z9	GSTIN.....

S.	Description of Goods	HSN Code	Qty.	Rate	Rs.	AMOUNT	P.
	15mm Plywood B.Grade	4412	324.22	209	64854	00	
	2.44 x 1.22 = 75						
	1.84 x 1.22 = 45						

Rs. in words **Seventy Six Thousand Five hundred and Eight only**

Bank Details
 Bank Name : HDFC Bank
 Branch : Bahadurgarh
 A/C No : 03257630000500
 IFSC Code : HDFC0000325

Total Amount Before Tax	64854	00
CGST@.....%		
SGST@.....%		
IGST@ 18 %	11673.72	
Freight		
Round Off	.28	
Total Amount After Tax	76528	00

E. & O.E.
 Terms & Conditions :
 1. Goods once sold will not be taken back or exchanged
 2. Our Risk and Responsibility ceases once the goods leave our premises.
 3. Interest @24% will be charged if payment delayed beyond 30 days.
 4. Subject to Delhi Jurisdiction only.

For **SIGMA ENTERPRISES**
 FOR M/s. Shiv Wood Craft
Virinder Singh
 Virinder Singh PARTNER
 Authorised Signatory

SIGMA ENTERPRISES TAX INVOICE

GSTIN : 07BJCPB3811Q128
 PAN No : BJCPB3811Q
 STATE : Delhi STATE CODE . 07

5, Gall No: 10, Mundka, Delhi-110041
 10707924

Book No. 10	<i>Transport Details</i> P.O No..... Date.....
Invoice No 466	GR/RR No..... Date.....
Date 14-08-2019	Transport Name..... Place of Supply Jaypura Vehicle No. HR61CA164

Details of Receiver's Billed to	Details of Consignee/Shipped to
M/s. Shiv Wood Craft Address Pun Road, Band Kalan Dist Ghisani State Haryana State Code 06 GSTIN 06AADE53972N129	M/s..... Address..... State..... State Code..... GSTIN.....

S.No.	Description of Goods	HSN Code	Qty.	Rate	AMOUNT Rs. P.
1	15mm Plywood B Grade 2.44x1.22 = 75 1.84x1.22 = 45	4412	324.75	207	64854 = 00

Rupees in words Seventy six thousand five hundred eighty eight only.	Total Amount Before Tax 64854 = 00
Bank Details Bank Name : HDFC Bank Branch : Bahadurgarh A/C No : 03257630000500 IFSC Code : HDFC0000325	CGST@.....% SGST@.....% IGST@ 18% 11673.72
	Freight + Round Off 08
	Total Amount After Tax 76528 = 00

E & O.E.
 Terms & Conditions :
 1. Goods once sold will not be taken back or exchanged.
 2. Our Risk and Responsibility ceases once the goods leave our premises.
 3. Interest @24% will be charged if payment delayed beyond 30 days.
 4. Subject to Delhi Jurisdiction only.

For **SIGMA ENTERPRISES**
 M/s. Shiv Wood Craft
 Bhupendra Singh
 Bhupendra Singh
 PARTNER
 Authorised Signatory

E - WAY BILL SYSTEM

e-Way Bill



E-Way Bill No 7410 8728 2223
 E-Way Bill Date 14/08/2019 11:58 AM
 Generated By 07BJC PB381 1Q1Z8 - ABHISHEK BANSAL
 Valid From 14/08/2019 11:58 AM (88Kms)
 Valid Until 15/08/2019

Part - A

GSTIN of Supplier 07BJCPB3811Q1Z8, SIGMA ENTERPRISES
 Place of Dispatch NANGLOI, DELHI-110041
 GSTIN of Recipient 06AAO FS397 7N1Z9, SHIV WOOD CRAFT
 Place of Delivery Baund Kalan, HARYANA-127025
 Document No 466
 Document Date 14/08/2019
 Transaction Type Regular
 Value of Goods ₹ 76528
 HSN Code 4412 -
 Reason for Transportation Outward - Supply
 Transporter

Part - B

Mode	Vehicle / Trans Proc No & Dt	From	Entered Date	Entered By	CEWB No (If any)	Multi Veh Info (If any)
		NANGLOI	14/08/2019 11:58 AM			



FOR M/s. Shiv Wood Craft
Verinder Singh
 Partner
 PARTNER

20

GSTIN : 08BBEPT7027G1ZG

TAX INVOICE

Mob : 8875666674

VARUN TRADING COMPANY

27711, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No.: 19-20-02

Dated: 16/08/19

M/s.: Shiv wood Craft

Village & Po BOUND KALIN

Distt. Chasiki Padi

State: Haryana

State Code: 08

Name of Transporter:

Bill No:

Party GSTIN: 06AAAFS3977N1Z9

Vehicle No.: HR 61-C-0164

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT	
					Rs.	P.
Vencer Coye	4408	494	205	2557	52275	00
TOTAL					52275	00
Rs. (In Words): Sixty one thousand					SGST@.....%	
Six hundred eighty four					CGST@.....%	
and fifty paise x-x-x					IGST@ 12% 9400	50
Freight						
Round off						
G. TOTAL					61681	50

771087429845

E. & O. E.

1 Goods once sold will not be Taken back.

2 Subject to Jaipur Jurisdiction

White : Original. Red : Duplicate. Yellow : Triplicate.

Above items received in goods Condition.

Receiver's Signature

For - Varun Trading Company

(Authorized Signatory)

FOR M/s. Shiv Wood Craft
Varun Trading Company

PARTNER

21

GSTIN : 08BBEP17027G1ZG

TAX INVOICE

Mob : 8875666674

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No. : 19-20 : 02 Dated : 16/08/19
 M/s. : Shiv wood Craft Village & Po : BOUND KALAN
 Distt : Charkhi Padvi State : Haryana State Code : 08
 Name of Transporter : Bilty No.
 Party GSTIN : 06AAAFS3977M1Z9 Vehicle No. : HR 61 C 0164

PARTICULARS	HSN Codo	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT	
					Rs.	P.
Veneer Core	4408	494	205	255/-	52275	00
#7710874729845						
Rs (In Words) : Sixty one thousand Six hundred Eighty four and fifty paiza x-x-x					TOTAL	52275 00
					SGST@.....%	
					CGST@.....%	
					IGST@...18...%	9409 50
					Freight	
Round off						
G. TOTAL					61684	50

E. & O. E.

- 1 Goods once sold will not be Taken back
- 2 Subject to Jaipur Jurisdiction

White : Original Red : Duplicate Yellow : Triplicate

Above Items received in goods Condition

Receiver's Signature

For - Varun Trading Company

(Authorized Signatory)

FOR M/s. Shiv Wood Craft
Vinod Singh

PARTNER

SIGMA ENTERPRISES TAX INVOICE
 GSTIN : 07BJCPB3811Q128
 PAN No : BJCPB3811Q
 STATE : Delhi STATE CODE . 07
 62/21, Plot No-5, Gall No. 10, Mundka, Delhi-110041
 Ph : 9310707924

Book No. 10	<i>Transport Details</i>
Invoice No 467	P.O No..... Date.....
Date 17-08-2019	GR/RR No..... Date.....
	Transport Name.....
	Place of Supply Haryana Vehicle No. HR61C0164

Details of Receiver's Billed to	Details of Consignee/Shipped to
M/s. Shiv Wood Craft	M/s.....
Address Aun Road Band Kalan	Address.....
Dist Ghisani	Same
State Haryana State Code 06	State..... State Code.....
GSTIN 06ADEF3977N129	GSTIN.....

S.No.	Description of Goods	HSN Code	Qty.	Rate	AMOUNT Rs.	P.
	Veneer 2.44x1.22 = 9000	4408		26991.20 101	267912.00	

rupees in words Three lac Sixteen thousand	Total Amount Before Tax	267912.00
one hundred thirty six only	CGST@.....%	
	SGST@.....%	
	IGST@ 18%	48224.16
	Freight	
	Round Off	.16
	Total Amount After Tax	316136.16

Bank Details
 Bank Name : HDFC Bank
 Branch : Bahadurgarh
 A/C No : 03257630000500
 IFSC Code : HDFC0000325

For **SIGMA ENTERPRISES**
 Authorised Signatory

FOR M/s. Shiv Wood Craft
 Venunder Singh
 Shupender Singh
 PARTNER

SIGMA ENTERPRISES TAX INVOICE
 Plot No-5, Gall No. 10, Mundka, Delhi-110041
 GSTIN : 07BJCPB3811Q1Z8
 PAN No : BJCPB3811Q
 STATE : Delhi STATE CODE . 07

Book No. 10	Transport Details P.O No..... Date.....
Invoice No 467	GR/RR No..... Date.....
Date 17-08-2019	Transport Name..... Place of Supply Haryana Vehicle No. HR616164

Details of Receiver's Billed to	Details of Consignee/Shipped to
M/s. Shiv Wood Craft	M/s.....
Address Aun Road Band Kolan	Address.....
Dist. Dhuri	Same
State Haryana State Code 06	State..... State Code.....
GSTIN 06APDF53977A1Z9	GSTIN.....

S.No.	Description of Goods	HSN Code	Qty.	Rate	AMOUNT	P.
	Vehicle 2.44x1.22 = 9000	4408		26791.20 10/-	267912.00	

Rupees in words **Three lac Sixteen thousand**
one hundred thirty six only.

Bank Details
 Bank Name : HDFC Bank
 Branch : Bahadurgarh
 A/C No : 03257630000500
 IFSC Code : HDFC000325

Total Amount Before Tax	267912.00
CGST@.....%	
SGST@.....%	
IGST@ 18 %	48224.16
Freight	
Round Off	.16
Total Amount After Tax	316136.16

E. & O.E.
 Terms & Conditions :
 1. Goods once sold will not be taken back or exchanged.
 2. Our Risk and Responsibility ceases once the goods leave our premises.
 3. Interest @24% will be charged if payment delayed beyond 30 days.
 4. Subject to Delhi Jurisdiction only

For **SIGMA ENTERPRISES**
 Authorised Signatory

FOR M/s. Shiv Wood Craft
Vinod Singh
Partner
 PARTNER

E - WAY BILL SYSTEM

e-Way Bill



E-Way Bill No: 7010 8765 8097
 E-Way Bill Date: 17/08/2019 04:56 PM
 Generated By: 07BJC PB381 1Q1Z8 - ABHISHEK BANSAL
 Valid From: 17/08/2019 04:56 PM [88Kms]
 Valid Until: 18/08/2019

Part - A

GSTIN of Supplier: 07BJCPB3811Q1Z8, SIGMA ENTERPRISES
 Place of Dispatch: NANGLOI, DELHI-110041
 GSTIN of Recipient: 06AAO FS397 7N1Z9, SHIV WOOD CRAFT
 Place of Delivery: Baund Kalan, HARYANA-127025
 Document No: 467
 Document Date: 17/08/2019
 Transaction Type: Regular
 Value of Goods: ₹ 316136
 HSN Code: 4408
 Reason for Transportation: Outward - Supply
 Remarks:

Part - B

Sl. No.	Vehicle No.	Item	Quantity	Entered By	Cell No.	Unit



FOR M/s Shiv Wood Craft
 Vande Singh
 Partner
 PARTNER

25

GSTIN : 08BBEPT7027G1ZG

TAX INVOICE

Mob. : 8870000000

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No. : 19-20:

M/s. : Shiv Wood Craft Village A Do Bawnd
Kalam Pitt Chakri Padri State : Haryana State Code : 08

Dated : 26/08/19

Name of Transporter :

Party GSTIN : 06AAOFS3977N1Z9

Vehicle No. : HR 61L 0164

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT		
					Rs.	P.	
W.K Core	4408		100,000	0.75	75000	00	
Rs. (In Words): Eighty Eight thousand five hundred Only x-x					TOTAL	75000	00
					SGST@.....%		
					CGST@.....%		
					IGST@ 18 %	13500	00
Our Bank :					Freight		
Dena Bank Now Bank of Baroda A/c No. - 135411031176					Round off		
RTGS/NEFT IFSC Code : BKDN0711354					G. TOTAL	88500	00

E & O. E.

- 1 Goods once sold will not be Taken back.
- 2 Subject to Jaipur Jurisdiction

White : Original Red : Duplicate Yellow : Triplicate

Above Items received in goods Condition.

Receiver's Signature

For - Varun Trading Company

(Authorised Signatory)

FOR M/s. Shiv Wood Craft
Vinod Singh

PARTNER

26

08BBEPT7027G1ZG

TAX INVOICE

Mob : 8875666674

VARUN TRADING COMPANY

2771, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No: 09 03
 Dated: 26/08/19
 M/s: Shiv Wood Craft Village & P.O. Baurang
 Kalam Pihl Chakri Pahi State: Haryana State Code: 08
 Name of Transporter:
 Party GSTIN: 06AA053977M1Z9 Vehicle No: HR61C0164

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq. Mtr.	Rate	AMOUNT	
					Rs.	P.
G.K. Core	4408		40000	0.75	75000	00
(In Words): Eighty Eight thousand five hundred Only x-x					TOTAL	75000 00
					SGST@.....%	
					CGST@.....%	
					IGST@ 18.....%	13500 00
Our Bank:					Freight	
Dena Bank Now Bank of Baroda A/c No. - 135411031176					Round off	
RTGS/NEFT IFSC Code : BKDN0711354					G. TOTAL	88500 00

E. & O. E.

- Goods once sold will not be Taken back
- Subject to Jaipur Jurisdiction.

White : Original. Red : Duplicate Yellow : Triplicate

Above items received in goods Condition.

Receiver's Signature

For - Varun Trading Company

(Authorised Signatory)

FOR M/s. Shiv Wood Craft
Vishal Singh

PARTNER

E - WAY BILL SYSTEM



e-Way Bill



E-Way Bill No: 7610 8911 3125
 E-Way Bill Date: 26/08/2019 06:51 PM
 Generated By: 08BBE PT702 7G1ZG - VARUN TRADING COMPANY
 Valid From: 26/08/2019 06:51 PM [253Kms]
 Valid Until: 29/08/2019

Part - A

GSTIN of Supplier: 08BBEPT7027G1ZG,VARUN TRADING COMPANY
 Place of Dispatch: Jaipur,RAJASTHAN-303801
 GSTIN of Recipient: 06AAO FS397 7N1Z9 ,SHIV WOOD CRAFT
 Place of Delivery: Baund Kalan,HARYANA-127025
 Document No.: 3
 Document Date: 26/08/2019
 Transaction Type: Regular
 Value of Goods: ₹ 88500
 HSN Code: 4408 -
 Reason for Transportation: Outward - Supply

Transporter

Part - B

Mode	Vehicle / Trans Doc No & DL	From	Entered Date	Entered By	CEWS No. (If any)	Multi Veh.Info (If any)
Road	HR51C0164	Jaipur	26/08/2019 06:51 PM	08BBEPT7027G1ZG		



FOR M/s. Shiv Wood Craft
Varun
 PARTNER

GSTIN : 08BBEPT7027G1ZG

TAX INVOICE

Mob : 8875886674

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No. 19-20 : **04**

Date : **27/2/19**

M/s. **Shiv wood craft Village & P.O. Bahad**
Kalera Post Padri State. Haryana State Code 08

Name of Transporter : _____ Bilty No. _____

Party GSTIN : **06AATofS 397N1Z9** Vehicle No. : **HR 61 C 0164**

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT	
					Rs.	P.
V.K Core	4408		84690	0.75	63517	50
TOTAL					63517	50
(In Words) : Seventy four thousand					SGST@.....%	
Nine hundred fifty					CGST@.....%	
and Sixty five paise x - x					IGST@ 18%	11433 15
Our Bank :					Freight	
Dena Bank Now Bank of Baroda A/c No. - 135411031176					Round off	
RTGS/NEFT IFSC Code : BKDN0711354					G. TOTAL	74950 65

E. & O. E.

- 1 Goods once sold will not be Taken back
- 2 Subject to Jaipur Jurisdiction

White : Original Red : Duplicate Yellow : Triplicate

Receiver's Signature

For - Varun Trading Company

(Authorised Signatory)

FOR M/s. Shiv Wood Craft
Virender Singh

PARTNER

BBEPT7027G1ZG

TAX INVOICE

Mob : 8875660674

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA, RICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No: 04-20: 04

Dated: 27/8/19

M/s: Shiv Wood Craft Village & P.O. Bahad
Kalan, Dist. Padi State: Rajasthan State Code: 08

Name of Transporter:

Bill No:

Party GSTIN: 06AA053977N1Z9

Vehicle No: 11R 61C 0164

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT		
					Rs.	P.	
V.K. Love	1108		81690	0.15	63517	50	
TOTAL					63517	50	
(In Words): Seventy two thousand Nine hundred fifty and sixty five paise x-x					SGST@.....%		
					CGST@.....%		
					IGST@ 13.....%	11433	15
					Freight		
Our Bank : Dena Bank Now Bank of Baroda A/c No. - 135411031176 RTGS/NEFT IFSC Code : BKDN0711354					Round off		
					G. TOTAL	74950 65	

E. & O. E.

- Goods once sold will not be Taken back.
- Subject to Jaipur Jurisdiction.

White : Original. Red : Duplicate Yellow : Triplicate.

Above items received in goods Condition.

Receiver's Signature

For - Varun Trading Company

(Authorised Signatory)

FOR M/s. Shiv Wood Craft
Varun Singh

PARTNER

30

E - WAY BILL SYSTEM



e-Way Bill



E-Way Bill No: 7010 8929 0165
 E-Way Bill Date: 27/08/2019 05:25 PM
 Generated By: 08BBE PT702 7G1ZG - VARUN TRADING COMPANY
 Valid From: 27/08/2019 05:25 PM [250Kms]
 Valid Until: 30/08/2019

Part - A

GSTIN of Supplier: 08BBEPT7027G1ZG, VARUN TRADING COMPANY
 Place of Dispatch: Jaipur, RAJASTHAN-303801
 GSTIN of Recipient: 06AAO FS387 7N1Z9, SHIV WOOD CRAFT
 Place of Delivery: Baund Kalan, HARYANA-127025
 Document No.: 4
 Document Date: 27/08/2019
 Transaction Type: Regular
 Value of Goods: ₹ 74950.65
 HSN Code: 4408 -
 Reason for Transportation: Outward - Supply

Transporter

Part - B

Mode	Vehicle / Trailer Doc No & DL	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh Info (If any)
Road	HRB1C0164	Jaipur	27/08/2019 05:25 PM	08BBEPT7027G1ZG		



FOR M/s. Shiv Wood Craft
Vishal Singh
 PARTNER

GSTIN : 08BBEPT7027G1ZG

TAX INVOICE

Mob. : 887566674

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No. : 19-20 :

Dated : 30/8/19

M/s : 06 Shiv wood craft
Bhilai P.O.
Bawnd Kalam Pstt Charki Padi State : Haryana State Code 06

Name of Transporter : Billty No. :

Party GSTIN : 06AA0FS3977M1Z9 Vehicle No. : HR 61C 0164

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT	
					Rs.	P.
Popular Veneer	4407	-	100000	0.67	67000	00
TOTAL					67000	00
Rs. (In Words): Seventy Nine thousand						
Sixty only						
Our Bank : Dena Bank Now Bank of Baroda A/c No. : 135411031176 RTGS/NEFT IFSC Code : BKDN0711354						
					SGST@.....%	
					CGST@.....%	
					IGST@ 18 %	12060 00
					Freight	
					Round off	
					G. TOTAL	79060 00

E. & O. E.

- 1 Goods once sold will not be Taken back
- 2 Subject to Jaipur Jurisdiction

White : Original Red : Duplicate Yellow : Triplicate.

Above Items received in goods Condition

Receiver's Signature

For - Varun Trading Company

(Authorised Signatory)

FOR M/S Shiv Wood Craft
Bhupendra Singh
Vrander Singh PARTNER

BBEPT7027G1ZG

TAX INVOICE

Mob: 8875866674

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No. : 19-20 : **06**

Dated : **30/8/19**

M/s.

Shiv Wood Craft

Village & P.O.

Baund Kalam

Pist Charki Padi

State

Haryana

State Code

06

Name of Transporter

Bill No.

Party GSTIN : **06AA0FS3977M1Z9**

Vehicle No.

HR61C0164

PARTICULARS	HSN Code	No. of Pcs	Qty. Sq.Mtr.	Rate	AMOUNT	
					Rs.	P.
Popular Veneer	4407	-	10000	0.67	67000	00
TOTAL					67000	00
Rs. (In Words): Seventy Nine thousand						
Sixty only						
SGST@.....%						
CGST@.....%						
IGST@-18.....%					12060	00
Freight						
Round off						
G. TOTAL					79060	00

Our Bank :
Dena Bank Now Bank of Baroda A/c No. - 135411031176
RTGS/NEFT IFSC Code : BKDN0711354

E & O. E.

- Goods once sold will not be Taken back
- Subject to Jaipur Jurisdiction.

White : Original. Red : Duplicate. Yellow : Triplicate.

Above items received in goods Condition.

Receiver's Signature

For - Varun Trading Company

(Authorised Signatory)

FOR M/S. Shiv Wood-Craft
Veneer & Sign
Shubhakar Singh
PARTNER

GSTIN : 08BBEPT7027G1ZG

TAX INVOICE

Mob. : 8875886674

VARUN TRADING COMPANY

-277/1, BEHIND BALAJI DHARMKANTA, RIICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No. : 19-20 : **07**

Dated : **30/8/19**

M/s : **Shiv Wood Craft** Village & P.O. **Baund Kalam**
 Dist **Charki Padri** State **Haryana**

Name of Transporter : **Shiv Roadlines** State Code **06**

Party GSTIN : **06AAOFS3977N129** Bilty No. **1901**

Vehicle No. : **HR61 C 6183**

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq.Mtr.	Rate	AMOUNT	
					Rs.	P.
Veenez	4407	-	107000	0.67	71690	00
(In Words) : Eighty four thousand five hundred Ninety four and twenty paise					TOTAL	71690 00
					SGST@.....%	
					CGST@.....%	
					IGST@ 12 ..%	12904 20
					Freight	
Our Bank : Dena Bank Now Bank of Baroda A/c No. - 135411031176 RTGS/NEFT IFSC Code : BKDN0711354					Round off	
					G. TOTAL	84594 20

E & O E

- Goods once sold will not be Taken back
- Subject to Jaipur Jurisdiction

White : Original Red : Duplicate Yellow : Triplicate

Above items received in goods Condition

Receiver's Signature

For - Varun Trading Company

FOR M/s. Shiv Wood Craft
Viswender Singh
 PARTNER

E - WAY BILL SYSTEM



e-Way Bill



E-Way Bill No: 7410 8986 1947
 E-Way Bill Date: 30/08/2019 02:06 PM
 Generated By: 08BBE PT702 7G1ZG - VARUN TRADING COMPANY
 Valid From: 30/08/2019 02:06 PM [250Kms]
 Valid Until: 02/09/2019

Part - A

GSTIN of Supplier: 08BBEPT7027G1ZG, VARUN TRADING COMPANY
 Place of Dispatch: Jalpur, RAJASTHAN-303801
 GSTIN of Recipient: 06AAO FS397 7N1Z9, SHIV WOOD CRAFT
 Place of Delivery: Baund Kalan, HARYANA-127025
 Document No.: 6
 Document Date: 30/08/2019
 Transaction Type: Regular
 Value of Goods: ₹ 79060
 HSN Code: 4406 -
 Reason for Transportation: Outward - Supply

Transporter

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh. Info (If any)
Road	HR81CG164	Jalpur	30/08/2019 02:06 PM	08BBEPT7027G1ZG		



FOR M/s. Shiv Wood Craft
Vinay Kumar Singh
 PARTNER

35

GSTIN : 08BBEPT7027G1ZG

TAX INVOICE

Mob. : 8875006074

VARUN TRADING COMPANY

277/1, BEHIND BALAJI DHARMKANTA TRICO INDUSTRIAL AREA, KALADERA (JAIPUR) 303801

Invoice No. : 19-20

Dated : 30/8/19

M/s : Shiv Wood Craft
Distt Chacki Padri Village & P.O
State : Haryana

Bawani Kalan
State Code 06

Name of Transporter : Shiv Roadlines

Bill No. 1901

Party GSTIN : 06AA0fS397H129

Vehicle No. HR61C 6183

PARTICULARS	HSN Code	No. of Pcs.	Qty. Sq. Mtr.	Rate	AMOUNT	
					Rs.	P.
Veenez	4407	-	107,000	0.67	71690	00
TOTAL					71690	00
Rs. (In Words) : Eighty four thousand five hundred Ninety four and twenty paise xx					SGST@.....%	
					CGST@.....%	
					IGST@ 18%	12904 20
Our Bank : Dena Bank Now Bank of Baroda A/c No. - 135411031176 RTGS/NEFT IFSC Code : BKDN0711354					Freight	
					Round off	
					G. TOTAL	84594 20

- F. & O. E.**
1. Goods once sold will not be Taken back.
 2. Subject to Jaipur Jurisdiction.

Receiver's Signature

For - Varun Trading Company
[Signature]
(Authorised Signatory)

White : Original. Red : Duplicate. Yellow : Triplicate.

FOR M/s. Shiv Wood Craft
Vandana Singh
Bhupendra Singh
PARTNER



E - WAY BILL SYSTEM



e-Way Bill



E-Way Bill No: 7410 8998 2983
 E-Way Bill Date: 30/08/2019 08:30,PM
 Generated By: 08BBE PT702 7G1ZG - VARUN TRADING COMPANY
 Valid From: 30/08/2019 08:30 PM [250Kms]
 Valid Until: 02/09/2019

Part - A

GSTIN of Supplier: 08BBEPT7027G1ZG,VARUN TRADING COMPANY
 Place of Dispatch: Jaipur,RAJASTHAN-303801
 GSTIN of Recipient: 06AAO FS397 7H1Z9 ,SHIV WOOD CRAFT
 Place of Delivery: Baund Kalan,HARYANA-127025
 Document No.: 7
 Document Date: 30/08/2019
 Transaction Type: Regular
 Value of Goods: ₹ 84594.2
 HSN Code: 4407 -
 Reason for Transportation: Outward - Supply
 Transporter:

Part - B

Mode	Vehicle / Trans Doc No & DL	From	Entered Date	Entered By	CEWB No. (If any)	Multi VehInfo (If any)
Road	HR51C6183	Jaipur	30/08/2019 08:30 PM	08BBEPT7027G1ZG	-	-



FOR M/S. Shiv Wood Craft
 Shubham Singh
 SHUBHAM SINGH
 PARTNER

PARTNER